

JARIGOLD TEXTILES LIMITED

Garden House, Dr Amichand Shah's Wadi, Rampura Tunki, Surat - 395003

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This Corrigendum to the Detailed Public Statement ("**Corrigendum**") is being issued by Asit C. Mehta Investment Intermediates Ltd. ("**Manager to the Offer**") on behalf of Mr. Jigar Jasavantlal Shah and Mr. Ambalal Chimanlal Patel ("**Acquirers**") in respect of the Open Offer to the equity shareholders of Jarigold Textiles Limited ("**Target Company**" or "**JTL**") pursuant to and in compliance with Regulations 3(1) and 4 of the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 2011 and subsequent amendments thereto ("**Takeover Regulations**"). This Corrigendum is being issued pursuant to changes/ amendments advised by SEBI vide their letter no. CFD/DCR1/AT/SKD/SG/OW/7699/2015 dated March 13, 2015 and should be read in conjunction with the Public Announcement ('PA') filed on January 16, 2015 (Friday) and Detailed Public Statement ("**DPS**") appeared in Financial Express (English - All Editions), Jansatta (Hindi - All Editions), Financial Express (Ahmedabad Edition) and Mumbai Lakshdeep (Marathi - Mumbai Edition) on January 23, 2015 (Friday) and Letter of Offer dated March 20, 2015 dispatched to the public shareholders. The terms used in this Corrigendum have the same meaning assigned to them in PA and DPS and LOF issued earlier, unless otherwise specified.

Equity Shareholders of the Target Company are requested to kindly note the following changes:

1. The revised activity schedule of the Offer is as follows:

Particulars	Original Activity Schedule		Revised Activity Schedule	
Nature of Activity	Date	Day	Date	Day
Date of Public Announcement	January 16, 2015	Friday	January 16, 2015	Friday
Date of Detailed Public Statement	January 23, 2015	Friday	January 23, 2015	Friday
Date by which Draft Letter of Offer will be filed with the SEBI	February 02, 2015	Monday	February 02, 2015	Monday
Last date for a Competitive Bid, if any	February 16, 2015	Monday	February 16, 2015	Monday
Date of receipt of the comments on Draft Letter of Offer from SEBI	February 24, 2015	Tuesday	March 13, 2015	Friday
Identified Date*	February 26, 2015	Thursday	March 17, 2015	Tuesday
Date by which Letter of Offer will be dispatched to the Shareholders	March 05, 2015	Thursday	March 24, 2015	Tuesday
Last date for Revising the Offer Price/ Number of Equity Shares	March 09, 2015	Monday	March 25, 2015	Wednesday
Last Date of announcement containing reasoned recommendation by committee of independent directors of Target Company	March 10, 2015	Tuesday	March 26, 2015	Thursday
Date of Advertisement announcing the schedule of activities for the open offer, status of statutory & other approvals, status of unfulfilled conditions (if any), Procedure for tendering acceptances etc.	March 12, 2015	Thursday	March 30, 2015	Monday
Date of opening of the Tendering Period	March 13, 2015	Friday	March 31, 2015	Tuesday
Date of closing of the Tendering Period	March 27, 2015	Friday	April 17, 2015	Friday
Date by which the acceptance/ rejection would be intimated and the corresponding payment for the acquired shares and/or share certificate for the rejected shares will be dispatched	April 15, 2015	Wednesday	May 05, 2015	Tuesday
Date of post offer advertisement	April 22, 2015	Wednesday	May 12, 2015	Tuesday
Last date for filing of final report with SEBI	April 22, 2015	Wednesday	May 12, 2015	Tuesday

*Identified date is only for the purpose of determining the names of the shareholders as on such date to whom the Letter of Offer was sent.

2. All other terms and conditions of the offer remain unchanged. The Acquirers accept full responsibility for the information contained in this Corrigendum to Detailed Public Statement and also accept the responsibility for the obligations of the Acquirers as laid down under the Regulations.

3. A copy of this Corrigendum to DPS will be available at SEBI website at <http://www.sebi.gov.in>

ISSUED BY MANAGER TO THE OFFER ON BEHALF OF THE ACQUIRERS

Asit C. Mehta
INVESTMENT INTERMEDIATES LTD.

ASIT C. MEHTA INVESTMENT INTERMEDIATES LTD.
(CIN: U65990MH1993PLC075388)
317/318, Poddar Chamber, S.A. Brelvi Road, Fort, Mumbai - 400001
Tel.: 022-22021111, 022-61325959; Fax: 022-22700118/124
Contact Person: Ms. Shweta Laddha
Email Id: openoffer.jtl@acm.co.in
SEBI Reg. No.: INM000010973

Place: Mumbai

Date: March 28, 2015

Size: 12(w) X 23(h)